

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No. 307/2020

KERALA UNION OF WORKING JOURNALISTS  
VERSUS

Petitioner(s)

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 111099/2020 - CLARIFICATION/DIRECTION, IA No. 111101/2020 - EXEMPTION FROM FILING O.T., IA No. 111100/2020 - GRANT OF BAIL and IA No. 129673/2020 - INTERVENTION APPLICATION)

Date : 27-04-2021 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE A.S. BOPANNAFor Petitioner(s) Mr. Wills Mathew, Adv.  
Mr. Koshy John, Adv.  
Mr. Shree Pal Singh, AORFor Respondent(s) Mr. Tushar Mehta, SG.  
Ms. Garima Prashad, Sr. Adv. AAG.  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Abhinav Agrawal, Adv.  
Mr. B. V. Balaram Das, AOR

Mr. Shree Pal Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

List the matter tomorrow, 28<sup>th</sup> April, 2021.

Mr. Tushar Mehta, learned Solicitor General, may file affidavit-medical records by today evening.

(NIDHI AHUJA)  
AR-cum-PS(RAJ RANI NEGI)  
DY. REGISTRAR